

**GOVERNMENT OF INDIA  
PANCHAYATI RAJ  
LOK SABHA**

UNSTARRED QUESTION NO:3976  
ANSWERED ON:26.08.2011  
TRAINING TO ELECTED PANCHAYATS REPRESENTATIVES  
Bundela Shri Jeetendra Singh

**Will the Minister of PANCHAYATI RAJ be pleased to state:**

- (a) whether the Union Government is assisting the States for the capacity building and training of elected representatives of the Panchayati Raj Institutions;
- (b) if so, the details thereof alongwith the financial assistance provided to the State Governments for the purpose during each of the last three years and the current year, State-wise;
- (c) the details of proposals received from the State Governments for setting up of Training Institutes/ Resource Centres, the number of proposals sanctioned out of them and funds sanctioned/released thereunder during the said period, State-wise;
- (d) the progress made by the States in implementation of such programmes alongwith their impact on the functioning of Panchayati Raj Institutions; and
- (e) the mechanism adopted by the Union Government for periodic monitoring of the functioning of these training programmes?

**Answer**

MINISTER OF PANCHAYATI RAJ(SHRI V. KISHORE CHANDRA DEO)

- (a) & (b): Yes, Madam. The State-wise details of funds released during the last three years and the current year under the Capacity Building (CB) component of the Backward Regions Grant Fund (BRGF) and Rashtriya Gram Swaraj Yojana (RGSY) Schemes is at Annex-I.
- (c): The details of funds sanctioned to various States for setting up of Training Institutes/ Resource Centers under CB component of BRGF and RGSY is at Annex-II.
- (d): As per data compiled by Ministry of Panchayati Raj (MoPR), a total number of 15.24 lakh, 14.82 lakh and 24.45 lakh participants benefited from training programmes under BRGF, RGSY and other Schemes in 2008-09, 2009-10 and 2010-11 respectively. The Resource Centres/ Training Institutes are being utilized for training courses.
- (e): In order to ensure that the training programmes are implemented effectively, the Central Government monitors utilization of grants through progress reports, utilization certificates, audit reports, periodic communications, meetings, workshops and visits of senior officials to States. The Ministry has also engaged the National Level Monitors (NLMs) for field level monitoring of its various programmes including training programmes.